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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-366/2000 in
OA-2526/96

New Delhi this the 28th day of September, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Ex. S. I. Sohan Lal,
S/o late Sh. Mohar Singh,
R/o H.No.44, Savitri Nagar,
PO-Malvia Nagar,
New Delhi-17. Petitioner

(through Sh. Shankar Raju, Advocate)

Versus

1. Sh. Balaji Srivastava,
Dy. Commissioner of Police,
Special Branch,
Police Head Quarters,
I.P. Estate,
MSO Building,
New Delhi.

ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Sh. Shankar Raju seeks permission to
withdraw CP-366/2000. Permission is granted.
Accordingly, CP-366/2000 is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

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